

F. No. ADG(S)-1/PAN/M/3699/2026-AD-DD SYSTEMS 1-5 DELHI

**Government of India
Ministry of Finance
Central Board of Direct Taxes
Directorate of Income-tax (Systems)**

New Delhi, 1st April 2026

Subject: - Order for specifying Forms and procedures in relation to furnishing Application for PAN Correction under Rule 158(12) of Income -tax Rules, 2026 read with Section 262(4) of Income-tax Act, 2025

In exercise of the powers conferred by Rule 158(12) of the Income-tax Rules, 2026, the Director General of Income-tax (Systems), specifies the following Application Forms in respect of correction of PAN alongwith related procedure and guidelines, as under: -

- a) PAN holders are required to fill the following Forms for Changes or Correction in PAN Data
 - i. PAN CR-01: Request For Changes or Correction in PAN Data [For an Individual]
 - ii. PAN CR-02: Request For Changes or Correction in PAN Data [For Non-Individual]
 - b) The PDF format of the Forms for Changes or Correction in PAN Data, along with the related guidelines, is attached at Annexure-I.
 - c) The Forms can be submitted physically in the PAN Centres of M/s UTIITSL/ M/s Protean eGov or online through their websites.
2. This order shall apply with effect from 01.04.2026.



(Manu Malik)

Director General of Income-tax (Systems), Delhi

Encl.: Annexure-I

PAN CR-01
Request For Changes Or Correction in PAN Data
[For an Individual]

Recent colour
 photograph of the applicant
 (4.5 cm x 3.5 cm)
 with Sign/Left thumb
 impression across the photo of
 the applicant

Recent colour
 photograph of the applicant
 (4.5 cm x 3.5 cm)

Permanent Account Number (PAN)

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Aadhaar Number

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PART A - Personal Information

1. Tick A. Name

First Name

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Middle Name

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Last Name

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Tick B. Name (as per Aadhaar)

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2. Tick Gender (select one) Male Female Transgender

3. Tick Date of Birth

d

d

m

m

y

4. Tick Address

Residence Office (select one)

Flat/Door/Building

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Road/Street/Block/Sector

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Post Office

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Area/Locality/Town/City

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District

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State/Union Territory

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 Country/Region

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 PIN / ZIP CODE

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5. Tick Passport Number

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6. Tick Taxpayer Identification Number in the Country of Residence

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7. Tick Contact Details

(i) Mobile Number

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 Country Code

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 Mobile Number

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(ii) Email ID

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(iii) Landline No. with Country/ISD Code and Area/STD Code (if any) Country/ISD Code

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 Area/STD Code

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 Landline Number

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PART B - Details of Parents

8. Tick Father's First Name

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Father's Middle Name

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Father's Last Name

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9. Tick Mother's First Name

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Mother's Middle Name

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Mother's Last Name

--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--	--

10. Name of parent to be printed on Permanent Account Number card (select one) Father Mother

Part C: Declaration by Applicant or by Representative Assessee on behalf of the Applicant

11. Documents submitted as Proof of Identity, Proof of Address, Proof of Date of Birth of the Applicant & Proof of Change in support of proposed changes / corrections requested by the Applicant

(i) Proof of Identity (ii) Proof of Address (iii) Proof of Date of Birth

(iv) Documentay proof in support of other changes (v) Copy of PAN

Verification & Declaration

a. I, in the capacity of(Self/Representative Assessee) do hereby declare that what is stated above is true to the best of my knowledge and belief.

Place.....

Date.....



(Signature /Left Hand Thumb Impression of Applicant or Representative Assessee)

GUIDELINES FOR FILLING REQUEST FOR CHANGES OR CORRECTION IN PAN DATA

(For an INDIVIDUAL)

- a) Form to be filled legibly in **BLOCK LETTERS** and preferably in **BLACK INK**. **Form should be filled in English only**.
- b) Mention your PAN correctly. Applicant to provide copy of PAN card with this form. In case of loss of PAN card, a copy of FIR to be submitted along with this form.
- c) Aadhaar number is mandatory except for exempt category. Every Person who possesses Aadhaar shall mandatorily quote Aadhaar in the application.
- d) Each box, wherever provided, should contain only one character (alphabet /number / punctuation sign) leaving a blank box after each word.
- e) All applicants (including minor, mentally ill, unsound mind) should affix two recent colour photographs with white background (size 4.5 cm x 3.5 cm) in the space provided on the form. The photographs should not be stapled or clipped to the form. The clarity of image on PAN card will depend on the quality and clarity of photograph affixed on the form.
- f) Signature / Left hand thumb impression should be provided **across the photo** affixed on the left side of the form in such a manner that portion of signature/impression is on photo as well as on form. The photograph affixed on right side of the form should be clear and without any mark.
- g) Signature /Left hand thumb impression should be **within the box** provided at the bottom right side of the form.
- h) Thumb impression, if used, should be attested by a Magistrate or a Notary Public or an Oath Commissioner or a Gazetted Officer under official seal and stamp.
- i) **For reprint of PAN card without any changes-** PAN holders may visit any of the following websites:
 - i) www.utiitsl.com
 - ii) www.tinpan.proteantech.in
- j) **For changes or correction in PAN data**, tick box on the left margin of appropriate S. No. where change/correction is required and fill that field along with the other mandatory fields in the form.

S. No.	Part A: Personal Information																																																																																																																																																																																																																																																																															
1	<p>Name & Name as per Aadhaar</p>	<p>Name on Aadhaar is RAVIKANT, it should be written in S. No. 1 B as:</p> <table border="1" style="width: 100%; text-align: center;"> <tr><td>R</td><td>A</td><td>V</td><td>I</td><td>K</td><td>A</td><td>N</td><td>T</td></tr> <tr><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td></tr> <tr><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td></tr> </table> <p>Name on Aadhaar is SURESH SARDA, it should be written in S. No. 1 B as:</p> <table border="1" style="width: 100%; text-align: center;"> <tr><td>S</td><td>U</td><td>R</td><td>E</td><td>S</td><td>H</td><td> </td><td> </td><td> </td><td> </td></tr> <tr><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td></tr> <tr><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td></tr> </table> <p>Name on Aadhaar is POONAM RAVI NARAYAN, it should be written in S. No. 1 B as:</p> <table border="1" style="width: 100%; text-align: center;"> <tr><td>P</td><td>O</td><td>O</td><td>N</td><td>A</td><td>M</td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td></tr> <tr><td> </td><td> </td></tr> <tr><td> </td><td> </td></tr> </table> <p>Name on Aadhaar is M.S. KANDASWAMY (MADURAI SOMASUNDRAM KANDASWAMY), it should be written in S. No. 1 B as:</p> <table border="1" style="width: 100%; text-align: center;"> <tr><td>M</td><td> </td><td>S</td><td> </td><td>K</td><td>A</td><td>N</td><td>D</td><td>A</td><td>S</td><td>W</td><td>A</td><td>M</td><td>Y</td></tr> <tr><td> </td><td> </td></tr> <tr><td> </td><td> </td></tr> </table>	R	A	V	I	K	A	N	T																	S	U	R	E	S	H																									P	O	O	N	A	M																															M		S		K	A	N	D	A	S	W	A	M	Y																													<p>Name to be written in S. No. 1 A as:</p> <table border="1" style="width: 100%; text-align: center;"> <tr><td>First Name</td><td> </td><td> </td></tr> <tr><td>Middle Name</td><td> </td><td> </td></tr> <tr><td>Last Name</td><td>R</td><td>A</td><td>V</td><td>I</td><td>K</td><td>A</td><td>N</td><td>T</td><td> </td><td> </td><td> </td></tr> </table> <p>Name to be written in S. No. 1 A as:</p> <table border="1" style="width: 100%; text-align: center;"> <tr><td>First Name</td><td>S</td><td>U</td><td>R</td><td>E</td><td>S</td><td>H</td><td> </td><td> </td><td> </td><td> </td></tr> <tr><td>Middle Name</td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td></tr> <tr><td>Last Name</td><td>S</td><td>A</td><td>R</td><td>D</td><td>A</td><td> </td><td> </td><td> </td><td> </td><td> </td></tr> </table> <p>Name to be written in S. No. 1 A as:</p> <table border="1" style="width: 100%; text-align: center;"> <tr><td>First Name</td><td>P</td><td>O</td><td>O</td><td>N</td><td>A</td><td>M</td><td> </td><td> </td><td> </td><td> </td></tr> <tr><td>Middle Name</td><td>R</td><td>A</td><td>V</td><td>I</td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td></tr> <tr><td>Last Name</td><td>N</td><td>A</td><td>R</td><td>A</td><td>Y</td><td>A</td><td>N</td><td> </td><td> </td><td> </td></tr> </table> <p>Name to be written in S. No. 1 A as:</p> <table border="1" style="width: 100%; text-align: center;"> <tr><td>First Name</td><td>M</td><td>A</td><td>D</td><td>U</td><td>R</td><td>A</td><td>I</td><td> </td><td> </td><td> </td></tr> <tr><td>Middle Name</td><td>S</td><td>O</td><td>M</td><td>A</td><td>S</td><td>U</td><td>N</td><td>D</td><td>R</td><td>A</td><td>M</td></tr> <tr><td>Last Name</td><td>K</td><td>A</td><td>N</td><td>D</td><td>A</td><td>S</td><td>W</td><td>A</td><td>M</td><td>Y</td><td> </td></tr> </table>	First Name												Middle Name												Last Name	R	A	V	I	K	A	N	T				First Name	S	U	R	E	S	H					Middle Name											Last Name	S	A	R	D	A						First Name	P	O	O	N	A	M					Middle Name	R	A	V	I							Last Name	N	A	R	A	Y	A	N				First Name	M	A	D	U	R	A	I				Middle Name	S	O	M	A	S	U	N	D	R	A	M	Last Name	K	A	N	D	A	S	W	A	M	Y	
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		<ul style="list-style-type: none"> (i) It is a mandatory field. (ii) Name should not be prefixed with any title such as Shri/Mr, Smt/Mrs, Kumari/Ms, Dr., Major etc. (iii) Do not use abbreviations in the Name column of S. No. 1 A. (iv) If Aadhaar name contains initials, then expanded name should be filled in the Name column of S. No. 1 A. (v) Aadhaar name will be printed on the PAN card. (vi) For exempt categories, initials in the first and the last name are not allowed. 																																																																																																																																																																																																																																																																														
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GUIDELINES FOR FILLING REQUEST FOR CHANGES OR CORRECTION IN PAN DATA

(For NON-INDIVIDUAL)

- a) Form to be filled legibly in **BLOCK LETTERS** and preferably in **BLACK INK. Form should be filled in English only**
- b) Mention your PAN correctly. Applicant to provide copy of PAN card with this form. In case of loss of PAN card, a copy of FIR to be submitted along with this form.
- c) Registration Number is mandatory for Company and Limited Liability Partnership.
- d) Each box, wherever provided, should contain only one character (alphabet /number / punctuation sign) leaving a blank box after each word.
- e) Signature /Left hand thumb impression should be **within the box** provided at the bottom right side of the form.
- f) Thumb impression, if used, should be attested by a Magistrate or a Notary Public or an Oath Commissioner or a Gazetted Officer under official seal and stamp.
- g) **For reprint of PAN card without any changes-** PAN holders may visit any of the following websites:
 - i) www.utiitsl.com
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S. No.	Part A: Personal Information																																																																																																																																																			
1	Name	<p>Non-Individuals should write their full name starting from the first block. If the name is longer, it can be continued in the space provided.</p> <p>a) For example, XYZ DATA CORPORATION (INDIA) PRIVATE LIMITED should be written as:</p> <table border="1" style="width: 100%; text-align: center; border-collapse: collapse;"> <tr> <td>X</td><td>Y</td><td>Z</td><td></td><td>D</td><td>A</td><td>T</td><td>A</td><td></td><td>C</td><td>O</td><td>R</td><td>P</td><td>O</td><td>R</td><td>A</td><td>T</td><td>I</td><td>O</td><td>N</td><td></td><td>(</td><td>I</td><td>N</td><td>D</td> </tr> <tr> <td>I</td><td>A</td><td>)</td><td></td><td>P</td><td>R</td><td>I</td><td>V</td><td>A</td><td>T</td><td>E</td><td>L</td><td>I</td><td>M</td><td>I</td><td>T</td><td>E</td><td>D</td><td></td><td></td><td></td><td></td><td></td><td></td><td></td> </tr> <tr> <td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td> </tr> </table> <p>b) For example, MANOJ MAFATLAL DAVE HUF should be written as:</p> <table border="1" style="width: 100%; text-align: center; border-collapse: collapse;"> <tr> <td>M</td><td>A</td><td>N</td><td>O</td><td>J</td><td></td><td>M</td><td>A</td><td>F</td><td>A</td><td>T</td><td>L</td><td>A</td><td>L</td><td></td><td>D</td><td>A</td><td>V</td><td>E</td><td></td><td>H</td><td>U</td><td>F</td><td></td> </tr> <tr> <td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td> </tr> <tr> <td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td> </tr> </table> <p>(i) It is a mandatory field. (ii) In Case of Company, the name should be provided without any abbreviations. For example, different variations of "Private Limited" viz. Pvt Ltd, Private Ltd, Pvt Limited, P. Ltd., P. Ltd., P Ltd. are not allowed. It should be written as Private Limited. (iii) Name should not be prefixed with any title such as M/s etc.</p>	X	Y	Z		D	A	T	A		C	O	R	P	O	R	A	T	I	O	N		(I	N	D	I	A)		P	R	I	V	A	T	E	L	I	M	I	T	E	D																																M	A	N	O	J		M	A	F	A	T	L	A	L		D	A	V	E		H	U	F																																																	
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2	Date of (Incorporation /Agreement /Partnership or Trust Deed/ Formation of Body of Individuals or Association of Persons)	<p>(i) It is a mandatory field. (ii) Date cannot be a future date. Date: 2nd August 1975 should be written as:</p> <table border="1" style="width: 100%; text-align: center; border-collapse: collapse;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>0</td><td>2</td><td>0</td><td>8</td><td>1</td><td>9</td><td>7</td><td>5</td> </tr> </table> <p>(iii) Relevant date for different categories of applicants is: Company: Date of Incorporation; Association of Persons: Date of formation/creation; Trusts: Date of creation of Trust Deed; Partnership Firms: Date of Partnership Deed; LLPs: Date of Incorporation/registration; HUFs: Date of creation of HUF.</p>	D	D	M	M	Y	Y	Y	Y	0	2	0	8	1	9	7	5																																																																																																																																		
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0	2	0	8	1	9	7	5																																																																																																																																													
3	Office Address	<p>(i) It is mandatory to fill complete office address. (ii) It is mandatory to provide Country Name and ZIP Code, if a foreign address is provided.</p>																																																																																																																																																		
4	Taxpayer Identification Number (TIN) in the Country of Residence	It is mandatory to provide TIN for an entity incorporated outside India/an Unincorporated Entity formed outside India.																																																																																																																																																		
5	Contact Details	<p>a) It is mandatory for the applicants to mention their "Mobile Number and "e-mail id". b) Mobile Number should include Country Code (ISD Code) and Landline Number (if any) should include Country/ISD Code and Area/STD Code.</p> <p>(i) Mobile Number 9102511111 of India should be written as:</p> <table style="width: 100%;"> <tr> <td style="text-align: center;">Country Code</td> <td style="text-align: center;">Mobile Number</td> </tr> <tr> <td align="center"> <table border="1" style="display: inline-table; text-align: center;"> <tr><td>9</td><td>1</td></tr> </table> </td> <td align="center"> <table border="1" style="display: inline-table; text-align: center;"> <tr><td>9</td><td>1</td><td>0</td><td>2</td><td>5</td><td>1</td><td>1</td><td>1</td><td>1</td><td>1</td></tr> </table> </td> </tr> </table> <p>Where '91' is the Country Code of India.</p> <p>(ii) Email ID: - <input style="width: 100%;" type="text"/></p> <p>(iii) Landline Number 011 23555705 of Delhi, India should be written as:</p> <table style="width: 100%;"> <tr> <td style="text-align: center;">Country/ISD Code</td> <td style="text-align: center;">Area/STD Code</td> <td style="text-align: center;">Landline Number</td> </tr> <tr> <td align="center"> <table border="1" style="display: inline-table; text-align: center;"> <tr><td>9</td><td>1</td></tr> </table> </td> <td align="center"> <table border="1" style="display: inline-table; text-align: center;"> <tr><td>1</td><td>1</td></tr> </table> </td> <td align="center"> <table border="1" style="display: inline-table; text-align: center;"> <tr><td>2</td><td>3</td><td>5</td><td>5</td><td>5</td><td>7</td><td>0</td><td>5</td></tr> </table> </td> </tr> </table> <p>Where '91' is the ISD Code and '11' is the STD Code of Delhi, India.</p>	Country Code	Mobile Number	<table border="1" style="display: inline-table; text-align: center;"> <tr><td>9</td><td>1</td></tr> </table>	9	1	<table border="1" style="display: inline-table; text-align: center;"> <tr><td>9</td><td>1</td><td>0</td><td>2</td><td>5</td><td>1</td><td>1</td><td>1</td><td>1</td><td>1</td></tr> </table>	9	1	0	2	5	1	1	1	1	1	Country/ISD Code	Area/STD Code	Landline Number	<table border="1" style="display: inline-table; text-align: center;"> <tr><td>9</td><td>1</td></tr> </table>	9	1	<table border="1" style="display: inline-table; text-align: center;"> <tr><td>1</td><td>1</td></tr> </table>	1	1	<table border="1" style="display: inline-table; text-align: center;"> <tr><td>2</td><td>3</td><td>5</td><td>5</td><td>5</td><td>7</td><td>0</td><td>5</td></tr> </table>	2	3	5	5	5	7	0	5																																																																																																																
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